

with an assurance that these will be solved within the shortest period. The need for improving the financial management in these undertakings was stressed by the Minister.

### **Neyveli Lignite Corporation**

\*253. SHRI K. GOPALAN:  
SHRI V. GOPALSAMY:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Neyveli Lignite Corporation is planning to start a third mine cut in its mines;

(b) if so, what are its salient features and how much amount is going to be invested and how much lignite is expected to be produced in the coming years; and

(c) how long the present stock is expected to last?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c) Neyveli Lignite Corporation has prepared a feasibility report for opening a third mine with a production capacity of 11 million tonnes of lignite per annum at an estimated capital cost of Rs. 1208.60 crores (excluding interest during construction of Rs. 88.79 crores) at December, 1983 prices.

The Third Mine spread over an area of 38 sq. kms. is estimated to have a reserve of 470 million tonnes of Lignite. At the rate of production of 11 million tonnes per annum, the life of the mine would be about 43 years.

The project proposal has, however, not been included in the Seventh Five Year Plan due to resource constraints.

### **sale of Cancer Drugs through Cooperative stores**

\*254. PROF. C. LAKSHAMANNA:  
Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that most of the vital drugs for the treatment of cancer

which are imported are not made available to the patients at reasonable prices in the market;

(b) if so, what are the names of the various drugs for treatment of cancer which are imported; and

(c) whether Government propose to take suitable measures to ensure the availability of all essential drugs for treatment of cancer at reasonable prices to the patients, through the net-work of super bazar and other cooperative drug stores?

THE MINISTER OF INDUSTRY AND MINISTER OF PETROLEUM AND NATURAL GAS (SHRI NARAYAN DATT TIWARI): (a) No, Sir. The prices of Anti-Cancer drugs are controlled under Drugs (Prices Control) Order, 1979. The imports are permitted under open general licence of Current Import and Export Policy. The retail prices of these formulations mainly depend on the prevailing international market rates.

(b) The names of commonly imported Anti-Cancer drugs are given in the statement (See below).

(c) This Department monitors the availability of important life saving drug formulations including antiCancer drugs in the country based on the periodical reports received from State Drug Controllers, and Zonal offices of the Central Drug Control Organization. These drugs are available at Government fixed prices through the Pharmaceutical trade.

### **Statement**

#### *Names of Imported Drugs used in the treatment of Cancer Diseases*

1. Bleomycin Injection.
2. Busulphan Tablets.
3. Carbidopa with Levodopa Tablets/Capsules.
4. Carmustine (BCNU) Injection.
5. Chlorambucil Tablets.
6. Cis-Platinum Injection.
7. Doxorubicin Hydrochloride Injection.

†Previously Starred Question 194, transferred from the 30th July, 1986.